

been paid by them to DESU, is progression satisfactorily.

Chucka Hydel Electric Project in Bhutan

6209. SHRIMATISUSEELAGOPALAN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether a large number of employees in the Chuckha hydel electric project in Bhutan with Indian financial aid and technical assistance was declared surplus after the completion of the project;

(b) number of employes since absorbed in the government of India establishment;

(c) how many more are likely to be absorbed from the list; and

(d) the time by which the remaining employees are likely to be absorbed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d). Chukha Hydro-electric Project in Bhutan, although constructed with Indian financial and technical assistance, is a project owned by the Royal Government of Bhutan. For construction of the Project, a Chukha Project Authority (CPA)

was set up as an autonomous organisation of the Royal Government of Bhutan which had directly recruited a number of employees for various works on the project. One completion of the works these employees have been rendered surplus and retrenched by CPA. The retrenchment of surplus employees of Chukha Project Authority or their re-employment/absorption is, therefore, not directly the responsibility of Govt. of India.

Expansion of Nalco

6210. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of MINES be pleased to state:

(a) whether the Union Government have approved the expansion proposal or the National Aluminium Company Limited; and

(b) if so, details of investment and the estimated increase in production after its expansion?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b). A proposal has been initiated for expansion of the existing capacity of national Aluminium Company Limited (NALCO) at an estimated cost of Rs. 2801 crores. The estimated increase in production after expansion will be as follows. -

	<i>Unit</i>	<i>From</i>	<i>To</i>
Bauxite Mine	Million *TPY	2.4	4.8
Alumina Refinery	Million *TPY	0.8	1.35
Aluminium Smelter	Million *TYP	0.218	0.345

* TPY - Tonnes Per Year.

6211. SHRI BHEEM SINGH PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether domestic air service available at some towns or districts in Madhya Pradesh has been discontinued:

(b) if so, the names of such towns;

(c) when these services were discontinued and the reasons therefor.

(d) whether the Government propose to restore those withdrawn flights; and

(e) if so, by when, and the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Due to commercial and operational reasons Vayudoot operations to Bhopal Raipur, Guna, Rewa, Satna, Bilaspur, Jagdalpur and Khajuraho were suspended on 15.9.90. Services to Jabalpur, Indore and Gwalior were suspended on 14.9.90, 13.12.90 and 24.5.89 respectively

(d) No, Sir.

(e) Does not arise.

Setting up of Hydel Electric Plant on Mahakali Dam

6212. SHRI RAMCHANDRA GHAN-GARE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government have received a proposal from the Wardha irrigation Division and the Nagpur irrigation Circle for setting a hydel electric plant on Mahakali Dam other Dham irrigation project;

(b) if so, the details there of and the

estimated expenditure to be incurred thereon; and

(c) the time by which it is likely to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No, Sir. However, Government of Maharashtra (Irrigation Department) have informed that they have received the Draft project Report for Dham Hydro-electric project in March, 1992.

(b) and (c). The Project envisages installation of one unit of 750 KW capacity in a surface power House at the foot of irrigation dam near Mahakali in Taluka Arvi of Wardha district Dham river with a capital cost of Rs. 189.17 lakhs. The project is likely to be completed within three years after starting of the work.

Export of Processed Food

6213. SHRI GOPI NATH GAJAPATHI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is a large potentials in export of processed food;

(b) if so, the details of the such products;

(c) whether any proposals have been received from different State Government regarding export of such projects;

(d) if so, the details thereof; and

(e) the steps taken to implement those proposals?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):